

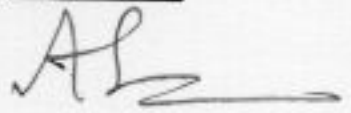
Allahabad Bench

CP No. 404/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. V/s Shiva Continental Pvt. Ltd and Ors

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

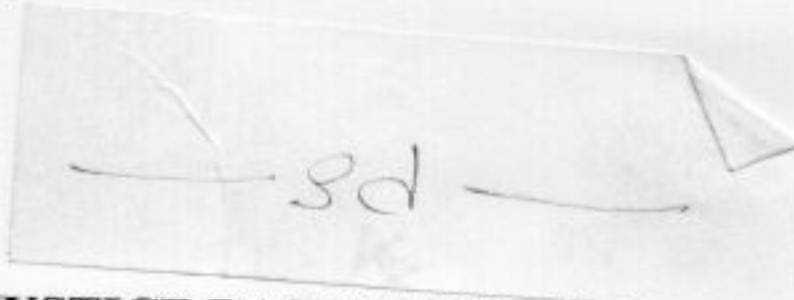
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Arun Kr Srivastava	Advocate	Pet / Applicant	
2.	(Being Holog)			

CP NO.404/ALD/2018

Sh. Arun Kr. Srivastava, proxy on behalf of petitioner counsel Sh. Gopal Verma is present and states that the talks of settlement is at final stage and prays sometime, so that the settlement may be arrived at between the parties.

As prayed for, put up on 21th January, 2020.

Dated: 27.11.2019


(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)